

आयकर अपीलीय अधिकरण, अहमदाबाद न्यायपीठ 'B' अहमदाबाद ।

**IN THE INCOME TAX APPELLATE TRIBUNAL
"B" BENCH, AHMEDABAD**

**BEFORE SMT. ANNAPURNA GUPTA, ACCOUNTANT MEMBER
& SHRI SIDDHARTHA NAUTIYAL, JUDICIAL MEMEBR**

आयकर अपील सं./I.T.A. No. 1949/Ahd/2018

(निर्धारण वर्ष / Assessment Year: 2013-14)

Income Tax Officer, Ward-3(3)(3), Ahmedabad	बनाम/ Vs.	M/s. Maher Cotton Industries, Opp. Memon Samajwadi, At Lalpur, Post: Savgadh, Tal. Himatnagar, Dist: Sabarkantha, Pin-383001
स्थायी लेखा सं./जीआइआर सं./PAN/GIR No. : AAQFM5384F		
(Appellant)	..	(Respondent)

आयकर अपील सं./I.T.A. No. 1788/Ahd/2018

(निर्धारण वर्ष / Assessment Year: 2013-14)

M/s. Maher Cotton Industries, Opp. Memon Samajwadi, At Lalpur, Post: Savgadh, Tal. Himatnagar, Dist: Sabarkantha, Pin-383001	बनाम/ Vs.	Income Tax Officer, Ward-3(3)(3), Ahmedabad
स्थायी लेखा सं./जीआइआर सं./PAN/GIR No. : AAQFM5384F		
(Appellant)	..	(Respondent)

CORRIGENDUM

1. While passing the order dated 28th December 2023, in the aforesaid Income Tax Appeal, inadvertently a mistake in PAN No. has crept at the heading of the order, which now stands corrected and the same may be read as under: -

“In view of the above, the PAN No. is rectified as PAN No. AAQFM5384F instead of PAN No. AAQFM5384H”.

The orders dated 28th December 2023, are modified to this extent only.

This Corrigendum pronounced on	28/05/2024
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Sd/-
(ANNAPURNA GUPTA)
ACCOUNTANT MEMBER
Ahmedabad: Dated 28/05/2024
TANMAY, Sr. P.S.

Sd/-
(SIDDHARTHA NAUTIYAL)
JUDICIAL MEMBER

True Copy

आदेश की प्रतिलिपि अग्रेषित / Copy of Order Forwarded to:-

1. राजस्व / Revenue
2. आवेदक / Assessee
3. संबंधित आयकर आयुक्त / Concerned CIT
4. आयकर आयुक्त- अपील / CIT (A)
5. विभागीय प्रतिनिधि, आयकर अपीलीय अधिकरण, अहमदाबाद /
DR, ITAT, Ahmedabad
6. गार्ड फाइल / Guard file.

By order/आदेश से,

उप/सहायक पंजीकार
आयकर अपीलीय अधिकरण, अहमदाबाद ।